

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1634
ANSWERED ON:07.03.2011
VIZHINJAM PORT PROJECT
Kodikunnil Shri Suresh

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has received any proposal from Kerala Government for the speedy implementation of Vizhinjam Port Project;
- (b) if so, the details thereof;
- (c) the present status of Vizhinjam Project including seaport, road and rail works; and
- (d) the time frame by which the project is likely to be completed?

Answer

MINISTER OF SHIPPING (SHRI G.K.VASAN)

(a) to (d): No, Madam. Vizhinjam Port is a Non-Major Port. As per Indian Ports Act, 1908, Non-Major Ports are under the overall jurisdiction of the respective State Governments. The responsibility for development of Vizhinjam Port vests with the Government of Kerala.